

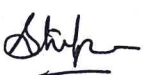
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA SR No. 3978/252/HDB/2017
NAME OF THE COMPANY	Intelligent Learning System Pvt Ltd
NAME OF THE PETITIONER(S)	Intelligent Learning System Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. SHILPA	counsel for petitioner	cshilpa52@gmail.com 9985183500	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Heard. Ms.C.Shilpa, Ld. Counsel for Petitioner and none appeared for Respondent.

The Ld. Counsel for Petitioner has complied all objections raised by the office.
Case is posted to 29.11.2017.


Member (T)

pc


Member (J)